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TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **12 April 2012**, the Committee approved the **addition of the entry** specified below to its List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations.

## **A. Individuals associated with Al-Qaida**

**QI.B.310.12. Name:** 1: SON 2: HADI 3: BIN MUHADJIR 4: na  
**Title:** na **Designation:** na **DOB:** 12 May 1971 **POB:** Pasuran, East Java, Indonesia **Good quality a.k.a.:** a) Son Hadi bin Muhadjir b) Son bn Hadi Muhadjir c) Son Hadi bin Mujahir **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** Indonesian passport number R057803 under name Son bn Hadi Muhadjir **National identification no.:** Indonesian National Identity Card number 3514131205710004 under name Son Hadi **Address:** Jalan Raya, Gongdanglegi, RT/RW 1/13 Cangkring Malang, Beji, Pasuran 67154, East Java, Indonesia **Listed on:** 13 Apr. 2012 **Other information:** Spokesperson and director of Media Center of Jemmah Anshorut Tauhid (JAT) (QE.J.133.12.). Associated with Mochammad Achwan (QI.A.304.12.) and Jemaah Islamiyah (QE.J.92.02.).

In accordance with paragraph 19 of resolution 1989 (2011), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. A copy of this narrative summary of reasons for listing is attached to this note verbale.

On **13 April 2012**, the Committee also enacted the **amendments** specified with strikethrough and underline in the entries below to its List of individuals and entities

subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations:

**B. Entities and other groups associated with Al-Qaida**

**QE.A.114.04. Name:** AL-HARAMAIN: THE NETHERLANDS BRANCH

**A.k.a.:** Stichting Al Haramain Humanitarian Aid **F.k.a.:** na **Address:** Jan Hanzenstraat 114, 1053SV, Amsterdam, The Netherlands (at time of listing) **Listed on:** 6 Jul. 2004 (amended on 13 Apr. 2012) **Other information:** The founder and former leader is Aqeel Abdulaziz Aqeel al-Aqeel (QI.A.171.04) who was also chairman of its board of directors. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Jun. 2010.

**QE.M.120.05. Name:** MOVEMENT FOR REFORM IN ARABIA

**Name (original script):** الحركة الإسلامية للإصلاح

**A.k.a.:** **a)** Movement for Islamic Reform in Arabia **b)** MIRA **c)** Al Islah (Reform) **d)** MIRA **e)** Al-Harakat al-Islamiyah lil-Islah **f)** Islamic Movement for Reform **g)** Movement for (Islamic) Reform in Arabia Ltd **h)** Movement for Reform in Arabia Ltd **F.k.a.:** na **Address:** BM Box: MIRA, London WC1N 3XX, United Kingdom, Alternate Address: Safiee Suite, EBC House, Townsend Lane, London, NW9 8LL, United Kingdom **Listed on:** 15 Jul. 2005 (amended on 13 Apr. 2012) **Other information:** Email address: [info@islah.org](mailto:info@islah.org), [info@islah.tv](mailto:info@islah.tv), Website: <http://www.islah.info>, Tel: 020 8452 0303, Fax: 020 8452 0808, UK Company number 03834450. Founded and led by Saad Rashed Mohammad al-Faqih (QI.A.181.04). Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/qa\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/qa_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the ninth update of the List in 2012.

13 April 2012



## Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities

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### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### QI.B.310.12. SON HADI BIN MUHADJIR

*Date on which the narrative summary became available on the Committee's website:* 13.04.2012

Son Hadi bin Muhadjir was listed on **13 April 2012** pursuant to paragraphs 4 of resolution 1989 (2011) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" or "otherwise supporting acts or activities of" Jamaah Anshorut Tauhid (QE.J.133.12) and Jamaah Islamiya (QE.J.92.02).

#### *Additional information:*

Son Hadi bin Muhadjir has been the Jamaah Anshorut Tauhid (QE.J.133.12) ("JAT") spokesperson and has provided support to the Jamaah Islamiya (QE.J.92.02) network's operations. As of March 2011, Son Hadi received operational guidance directly from JAT's senior leadership, specifically acting emir Mochammad Achwan. As of June 2011, Son Hadi was director of the Jamaah Anshorut Tauhid Media Center. He professed support for Al-Qaida in a May 2011 press interview. In 2009, Son Hadi held a leadership position in a regional JAT office as secretary for proselytizing efforts in East Java, Indonesia.

Son Hadi has been a longtime Jamaah Islamiya supporter. In 2004, Son Hadi became the leader of Jamaah Islamiya's administrative region in East Java, Indonesia. Between 1997 and 2004, Son Hadi worked alongside a Jamaah Islamiya official in a foundation that had been a center of that organization's activities in Surabaya, Indonesia at the time. Son Hadi was arrested in 2004 for harboring now-deceased senior Jamaah Islamiya operative Noordin Mat Top and sentenced to four years in jail. Son Hadi also was involved in Jamaah Islamiya's 2004 bombing of the Australian Embassy in Jakarta, Indonesia, which killed nine people and injured 182 others.

#### *Related listed individuals and entities:*

Abu Bakar Ba'asyir (QI.B.217.06), listed on 21 April 2006.  
 Abdul Rosyid Ridho Ba'asyir (QI.B.305.12), listed on 12 March 2012.  
 Mochammad Achwan (QI.A.304.12), listed on 12 March 2012.

Al-Qaida (QE.4.01), listed on 6 October 2001  
 Jamaah Islamiyah (QE.J.92.02), listed on 22 October 2002.  
 Jamaah Anshorut Tauhid (QE.J.133.12), listed on 12 March 2012.